Various steps in addition to ongoing schemes to boost domestic and foreign investment in India have been taken to instil confidence in the industries. These include the National Infrastructure Pipeline, Reduction in Corporate Tax, easing liquidity problems of NBFCs and Banks, policy measures to boost domestic manufacturing. Government of India has also promoted domestic manufacturing of goods through public procurement orders, Phased Manufacturing Programme (PMP), Schemes for Production Linked Incentives of various Ministries. Also, Atmanirbhar Package to boost Industrial growth has been announced by the Government for ₹ 20.97 lakh crore with bold reforms in a number of sectors.

With a view to support, facilitate and provide investor friendly ecosystem to investors investing in India, an Empowered Group of Secretaries (EGoS) and Project Development Cells (PDCs) have set up in all concerned Ministries/Departments to fast track investment in coordination between the Central Government and State Governments and thereby grow the pipeline of investible projects in India to increase domestic investment and FDI inflow. A centralized Investment Clearance Cell is being created, which would provide end-to-end facilitation support. GIS mapping of available land banks has been developed and several steps taken to improve Ease of Doing Business including simplification and rationalization of existing processes.

(c) As per IMF's World Economic Outlook (WEO) (June 2020), in the year 2020, global economic growth is projected to contract by 4.9 percent. Most economies in the group are forecasted to contract this year, including the United States (- 8.0 percent), Japan (-5.8 percent), the United Kingdom (-10.2 percent), Germany (-7.8 percent), France (-12.5 percent), Italy (-12.8 percent), and Spain (-12.8 percent).

As per the Global Economic Prospects Report (June 2020) of the World Bank, global GDP is expected to contract by 5.2 percent in 2020, the deepest global recession in eight decades, despite unprecedented policy support

Closure of industries/businesses due to COVID

1488. SHRI M.V. SHREYAMS KUMAR: DR. SASMIT PATRA: SHRI SANJAY RAUT:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government is aware of the closure of industries/businesses, especially due to COVID, in some sectors recently and if so, the details thereof;

[RAJYA SABHA]

Unstarred Questions

- (b) whether Government has identified the reasons for the above;
- (c) if so, the details thereof; and
- (d) the corrective measures being taken by Government in this regard?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL):

(a) to (c) Businesses get affected by diverse factors such as domestic demand, business cycles, commodity prices, trade and industrial policies across the world, etc. besides unit level issues such as competitiveness, viability etc. The sudden outbreak of COVID-19 has severely impacted some of the major economies of the world. It has affected countries across the globe including some of the major players like USA, European Union, UK, and India. Both World Bank and IMF estimate contraction in global GDP for FY 2020-21 due to the spillover effects of the lockdown to curb the spread of COVID-19 pandemic. Various sectors were affected due to the nation-wide lockdown. However, after the lockdown was relaxed, improvement is witnessed in several sectors of the economy.

(d) Government has taken several corrective measures to boost industries which, *inter-alia*, include:-

- (i) Relief measures have been given to MSMEs such as collateral-free lending program with 100 percent credit guarantee, subordinate debt for stressed MSMEs with partial guarantee, partial credit guarantee scheme for public sector banks on borrowings of non-bank financial companies, housing finance companies (HFCs), and micro finance institutions, Fund of Funds for equity infusion in MSMEs, additional support to farmers via concessional credit, as well as a credit facility for street vendors (PM SVANidhi), amongst others.
- (ii) Several Regulatory and compliance measures have been taken, viz. postponing tax-filing and other compliance deadlines, reduction in penalty interest rate for overdue GST filings, change in government procurement rules, faster clearing of MSME dues, IBC related relaxations for MSMEs, amongst others.
- (iii) Structural reforms have been announced as part of the Aatmanirbhar Package which, *inter alia*, include deregulation of the agricultural sector, change in definition of MSMEs, new PSU policy, commercialization of coal mining, higher FDI limits in defence and space sector, development of Industrial

Land/ Land Bank and Industrial Information System, revamp of Viability Gap Funding scheme for social infrastructure, new power tariff policy and incentivizing States to undertake sector reforms.

- (iv) Government has launched National Infrastructure Pipeline, expanded Phased Manufacturing Programme, Production Linked Incentive Schemes and created Centralized Investment Clearance Cell for end to end support for investment. Empowered Group of Secretaries and Project Development Cells have been set up to facilitate domestic and foreign investment. Further, reduction in EPF contributions, employment provision for migrant workers; insurance coverage for workers in the healthcare sector; and wage increase for MGNREGA workers and support for building and construction workers, collateral free loans to self-help groups are some other relief measures.
- (v) Common digital platform for Certificate of Origin has been launched to facilitate trade and increase Free Trade Agreement utilization by exporters. Government is promoting districts as export hubs by identifying products with export potential in the District, addressing bottlenecks for exporting these products, supporting local exporters/manufacturers to generate employment in the District.

Manufacturing of various items in the country

1489. SHRI ANIL DESAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the action various Ministries of Government have taken to implement the PMs appeal for increasing use of India-made goods; and

(b) the action various Ministries/Departments have taken to manufacture various items in the country itself?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): (a) Different Ministries are promoting PM's call of 'Vocal for Local' in their own ways. To ensure that the local firms are allotted the tender under Aatmanirbhar Bharat, the following measures have been taken:-

• The Department of Expenditure (DoE) vide Order No. 12/17/2019-PPD dated 15.05.2020 (copy also available on website of Department of Expenditure) has amended Rule 161 (iv) of General Financial Rules (GFR) 2017 restricting